

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT


Endt. No. 436 /Confdl./2017
II-2-17/2001 (Pt.III)

Bilaspur, dated the 07/04/2017

Copy of Order no. F 1-3/8-Transport/2002(Part) dated 06/04/2017 issued by the Under Secretary, Government of Chhattisgarh, Home, Jail, (Transport) Department, Mantralaya, Mahanadi Bhawan, Raipur forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
13. Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
14. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
15. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan (Capital Complex), New Raipur for information.

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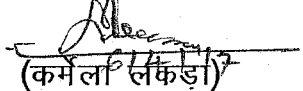

7/4/17

16. Principal Secretary, Government of Chhattisgarh, Department of Transport, Mantralaya, Mahanadi Bhawan (Capital Complex), New Raipur for information.
17. Shri Anand Kumar Beck, District & Sessions Judge, Mahasamund for information & compliance. He is directed to take charge at his new place of posting on or before 17th April, 2017. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately his handing/taking over charge reports to this Registry.
18. District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bilaspur/ Bastar (Jagdalpur)/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Janjgir-Champa / Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur) / Surajpur/ Uttar Bastar (Kanker) for information.
19. Additional Registrar (Judicial/ Administration/ D.E. & E./ Admn./S. & A. Cell/M.), High Court of Chhattisgarh, Bilaspur for information.
20. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
22. Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
23. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
24. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur for uploading in the Official website of Chhattisgarh High Court.
25. Section Officer/In-charge, Accounts/ Checker/ Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information.
26. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
27. Deputy Controller, Government of Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh State.


(Arvind Singh Chandel)
Registrar General

छत्तीसगढ़ शासन
परिवहन विभाग
मंत्रालय, महानदी भवन, रायपुर
// आदेश //


नया रायपुर, दिनांक 06/04/2017
क्रमांक एफ 1-3/आठ-परि./2002(पार्ट) : छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग
मंत्रालय के आदेश क्रमांक 1149/D.3251/XXI-B/C.G./2017 दिनांक 03.04.2017 द्वारा
श्री आनंद कुमार बेक, जिला एवं सत्र न्यायाधीश, महासमुंद की सेवायें परिवहन विभाग को सौंपने के
फलस्वरूप श्री बेक को कार्यभार ग्रहण करने के दिनांक से अस्थाई रूप से आगामी आदेश तक राज्य
परिवहन अपीलीय अधिकरण रायपुर में पीठासीन अधिकारी के पद पर नियुक्त किया जाता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

(कमल लिकड़ी)
अवर सचिव
छ0ग0 शासन, गृह, जेल
२ (परिवहन) विभाग

पृष्ठां. क्र एफ 1-3/आठ-परि./2002(पार्ट)
प्रतिलिपि:-

1. सचिव, महामहिम राज्यपाल, राजभवन, रायपुर छत्तीसगढ़।
2. सचिव, मुख्यमंत्री सचिवालय, नया रायपुर छत्तीसगढ़।
3. विशेष सहायक, माननीय परिवहन मंत्री, रायपुर छत्तीसगढ़।
4. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, छत्तीसगढ़ बिलासपुर।
5. सचिव, छत्तीसगढ़ शासन, वित्त विभाग, मंत्रालय नया रायपुर।
6. सचिव, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग, मंत्रालय नया रायपुर।
7. सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी विभाग, मंत्रालय नया रायपुर।
8. अतिरिक्त परिवहन आयुक्त, इंद्रावती भवन, नया रायपुर।
9. जिला एवं सत्र न्यायाधीश, महासमुंद।
10. राज्य परिवहन अपीलीय अधिकरण, पुराना मंत्रालय परिसर रायपुर, छ.ग.।
11. संबंधित श्री आनंद कुमार बेक, जिला एवं सत्र न्यायाधीश, महासमुंद
की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

नया रायपुर दिनांक 06/04/2017


अवर सचिव
छ0ग0 शासन, गृह, जेल
२ (परिवहन) विभाग

o/c